

(a) whether it is a fact that twenty printing machines under the Technical Co-operation Aid Programme have been installed in the country for the production of Agricultural extension literature in the regional languages; and

(b) if so, the progress that has been made in this direction?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Twenty units of offset photo-process duplicating machines and ancillary equipment have been obtained from the U.S.A. under the Technical Co-operation Programme. Eighteen of these machines have been supplied to the State Governments for production of extension literature in the regional languages and the remaining two have been retained for use at the Centre.

(b) In order to train the operators and technicians of the State Governments in the use of the imported equipment training classes were conducted at Nilokheri under the guidance of a foreign Engineer especially deputed for the purpose by the suppliers of the machines. The last batch of trainees completed their training on 20th November 1954. The Engineer will now go round to the various States to assist the State Governments in the installation of the machines and to start production of information material.

Shri Sanganna: May I know whether this was one of the decisions arrived at at the State Agriculture Ministers' conference held during this year?

Dr. P. S. Deshmukh: This was more in consequence of the Lucknow conference on information.

Shri Sanganna: May I know what arrangements have been made for the farmers who are illiterate?

Dr. P. S. Deshmukh: We are expanding the programme of taking up field projection and other things.

Shri Velayudhan: May I know whether the Government have any

information whether the machines that have been sent to the States are being made use of or not?

Dr. P. S. Deshmukh: As I said, the trained personnel would be just available and as I have said also an engineer would be going round to start the work. The work has yet to be started in all the States.

Shri Veeraswamy: May I know whether the Madras Government has also been supplied with one machine?

Dr. P. S. Deshmukh: Yes, Sir.

Shri Heda: The hon. Minister said that out of 20 machines 18 have been distributed. May I know what has happened to the remaining two machines?

Dr. P. S. Deshmukh: They are with the Centre, with the ICAR.

Shri B. S. Murthy: May I know whether the information given is with regard to both the Japanese method of cultivation as well as the indigenous methods?

Dr. P. S. Deshmukh: All information which is likely to be of use to the farmers and which is based on scientific researches is given.

TELEGRAPH FACILITIES IN DISTRICT HEADQUARTERS

*1579. **Shri R. N. S. Deo:** Will the Minister of Communications be pleased to refer to the answer given to unstarred question No. 101 on the 21st November, 1953 and state:

(a) whether Telegraph Offices have since been opened in any of the six District Headquarters where they did not exist before;

(b) the names of District Headquarters still without Telegraph Offices; and

(c) when such Offices are likely to be provided in those places?

The Minister of Communications (Shri Jagjivan Ram): (a) Yes, at one of them, namely, Diphu in Assam.

(b) Keonjargarh in Orissa, Bomdila Zero, Along and Tuensang in North-East Frontier Agency.

(c) Keonjargarh by March 1955; as early as possible at the four other places.

Shri R. N. S. Deo: May I know whether the delay is due to the non-receipt of guarantees of the State Government?

Shri Jagjivan Ram: There is no question of guarantee. Step is being taken to provide all district headquarters with telegraph facilities, irrespective of loss or gain.

Shri R. N. S. Deo: May I know the reason why the existing telephone line from Anandpur to Keonjargarh was not used for the opening of the telegraph office at Keonjargarh?

Shri Jagjivan Ram: I have not got details of that. But, those lines were ex-State lines controlled by the Government of Orissa. We have recently taken them over.

Sardar Hukam Singh: May I know what is the number of district headquarters that have not got these telegraph facilities?

Shri Jagjivan Ram: Apart from these four places in the North-East Frontier Agency, there is no district head-quarter throughout the country where there is no telegraph facility.

PUBLIC HEALTH IN MYSORE

*1581. **Shri N. Rachiah:** Will the Minister of Health be pleased to state:

(a) the total amount of financial assistance given to Mysore State for promoting public health under the Five Year Plan;

(b) the number of schemes on which the amount is spent; and

(c) the progress achieved under each of such schemes, so far?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) to (c). A statement containing the required information is laid on the Table of the Sabha. [See Appendix VI, annexure No. 39.]

Shri N. Rachiah: According to the statement given by the Health Ministry, it has included an item for the construction of wells for the removal of untouchability for the year 1953-54. May I know whether this item comes under the Home Ministry or the Health Ministry because the Home Minister has given the reply that for the year 1953-54, he has included Rs. 37,000 for the construction of wells for the removal of untouchability?

Shrimati Chandrasekhar: Since the object of the grant includes the construction of wells for drinking water, it is a subject of public health, though the Home Ministry have sanctioned that grant.

Shri N. Rachiah: May I know whether the Health Ministry feels that by providing for the construction of wells they can remove untouchability or whether they can do it by allowing the Harijans to use the existing wells?

Mr. Deputy-Speaker: This is a matter of opinion on which the Health Minister is not expected to reply.

Shri N. Rachiah: The same amount has been included both under the Home Ministry and the Health Ministry. That is why I want to know whether this particular item comes under the Health Ministry or the Home Ministry.

Mr. Deputy-Speaker: All that the hon. Member wants to know is whether this provision here for wells is just the same as the provision made by the Home Ministry for the purpose of carrying on propaganda for removal of untouchability or it is independent.

Shrimati Chandrasekhar: It is from the sanction of the Home Ministry. Because this subject is a matter of